

in Delhi under the Department of Works and Housing of the Ministry of Works and Housing and Supply and Rehabilitation; and

(b) if not, by when all the name plates are proposed to be made bilingual in all these offices?]

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) . (क) जी. हा ।

(ख) प्रश्न ही नहीं उठता ।

†[THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) Does not arise.]

**Marble Wood found in the Andaman and Nicobar Islands**

627. SHRI MULKA GOVIND REDDY:

SHRI SANAT KUMAR RAHA:  
SHRI DEORAO PATIL:  
SHRI NAGESHWAR PRASAD SHAHI:

SHRI SYED NIZAM-UD-DIN:  
SHRI JAGAN NATH BHARDWAJ:

SHRI S. K. VAISHAMPAYEN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that a rare marble wood is found in the forests of the Andaman and Nicobar islands,

(b) if so, what is the quantity of such wood found during the last three years, year-wise and what is the value of that wood;

(c) in what manner this marble wood is being used; and

(d) what steps Government have taken to preserve and increase the production of this rare type of wood in the Islands?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI

† [ ] English translation.

SURJIT SINGH BARNALA): (a) The occurrence of Marblewood is only incidental and found in a small percentage in the forests of Andaman & Nicobar Islands.

(b) The quantity extracted and the value fetched during the last three years are given below, year-wise:

Year	Quantity extracted	Value fetched
1974-75	5.302 cum.	Rs. 1994
1975-76	1.360 cum.	Rs. 594
1976-77	2.054 cum.	Rs. 898

(c) The marble wood is generally used for ornamental furniture, picture frames, walking sticks etc.

(d) Preference to preserve all the present commercial species including marble wood is given during thinning in regeneration area for species manipulation as technically desirable to increase the incidence of all such species in future.

#### 7+5 Pattern of Education

628. SHRI IBRAHIM KALANIYA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Prime Minister is reported to have recently made a suggestion in Gujarat for a 7+5 pattern of education;

(b) if so, what are the details thereof;

(c) whether it is a fact that the Gujarat Government have accepted that suggestion;

(d) what is the reaction of the other State Governments thereto; and

(e) what will be the effect of the new pattern on the present pattern of 10+2+3?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) to (e) No Sir. The Prime Minister has not made any suggestion to the Gujarat Government for a 7+5 pattern of education. The State of Gujarat is following the 10+2 pattern of education. However, the National Policy on Education is under review and the present structure would also be reviewed.

#### Depletion of food reserves

629. **DR. LOKESH CHANDRA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the extent to which the food reserve in the country depleted during the year 1977; and

(b) the steps which Government have taken to replenish the same?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):** (a) and (b) The total stocks of foodgrains (buffer and operational) came down by nearly 1.2 million tonnes from the total stocks of 18.6 million tonnes at the beginning of the year to 17.4 million tonnes at the close of 1977. The Government have recently decided that the buffer stocks should be 12 million tonnes in addition to the operational stocks needed for the smooth functioning of the public distribution system, ranging between a lowest figure of 3.5 to 3.8 million tonnes on 1st April to the highest figure of 8.2 to 8.8 million tonnes on 1st July. The present stocks of foodgrains with the public agencies are by and large in conformity with the buffer stocking policy. There is no likelihood of the foodgrain stocks being unduly depleted.

#### Implementation of the Recommendations of the Gujral Committee on Urdu

630. **SHRI KHURSHED ALAM KHAN:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have taken any decision on the recommendations of the Gujral Committee on Urdu;

(b) whether the State Governments to whom the Report was referred to for comments have given their comments; and

(c) if the answers to parts (a) and (b) above be in the negative, by when Government propose to take a decision thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI MATI RENUKA DEVI BARKATAKI):** (a) No decision on the recommendations of the Committee for Promotion of Urdu (Gujral Committee) has been taken.

(b) The Report has not been referred to the State Governments.

(c) Decision will be taken in due course.

#### Implementation of the Categorisation Committee's Award relating to Government of India Press Employees

631. **SHRI SANAT KUMAR RAHA:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state the steps taken so far to implement the Categorisation Committee's award on the recommendations of the Third Pay Commission in respect of the employees of the Government of India Presses under the Ministry of Works and Housing?

**THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKER):** The Categorisation Committee has not given any award. It has made recommendations regarding classification or reclassification of the posts of the industrial workers in the Government of India Presses, with a view to their placement in the scales recommended by the Pay Commission. The report